

JOINT SEMINAR

Decoding the legal and regulatory challenges for Japanese companies expanding into India

Practical insights on navigating the typical challenges that arise in Indo-Japanese business transactions

Date

Tuesday | July 21, 2026

Time

2.30 – 3.00 PM – Registration

3.00 – 4.30 PM – Seminar & Panel Discussion

4.30 – 5.30 PM – Networking (coffee break)

Location

Conference Square 8D

8F, Hibiya Kokusai Building

2-2-3 Uchisaiwaicho Chiyoda-ku Tokyo

Google Map:

<https://maps.app.goo.gl/BiEBFXrnESSYgf137>

Scan for registration



Speakers

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About Chuo Sogo LPC

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Chuo Sogo LPC is a full-service law firm with more than 75 lawyers across its offices in Tokyo, Osaka, and Kyoto. For over 58 years, the firm has provided comprehensive legal services to both domestic and international clients, earning a reputation for deep legal expertise, high efficiency, and global reach.

About Fox & Mandal

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We provide simultaneous interpretation between Japanese and English.